IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

	C.P. No. 406/2014
IN THE MATTER OF:	
Space Power Controls Pvt. Ltd.	Petitioner
SECTION: UNDER SECTION 391(2) & 394	
	Order delivered on 07.09.2017
Coram:	
CHIEF JUSTICE M.M. KUMAR	
Hon'ble President	
Deepa Krishan	
Hon'ble Member (T)	

For the RD (NR) Delhi/ROC, Delhi:

For the Petitioner(s)

For the Respondent(s)

Mr. Manish Raj, Company Prosecutor

ORDER

On behalf of arguing counsel at the time of second call again a request has been made for pass over, accordingly hearing is deferred to 09.10.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

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07.09.2017 Vineet